

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 21519/2014

STATE OF UP AND ORS Petitioner(s)

VERSUS

RAM DAYAL Respondent(s)
(with appln. (s) for c/delay in filing SLP and office report)

WITH

SLP(C) No. 21562/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 21565/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22668/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 23522/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22669/2014

(With appln.(s) for c/delay in filing SLP and appln.(s) for c/delay in refiling SLP and Office Report)

Date : 17/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Singh, Adv.

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

Mr. Lagnesh Mishra, Adv.

Mr. Parikshit Angadi, Adv.

Mr. V. N. Raghupathy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Signature Not Verified

Sole respondent of SLP(C) No. 21519, 21562, 21565, 22668

Digitally signed by

Rupam Dhamija

Date: 2015.08.21

and 22669/2014 are yet to be served.

10:26:18 IST

Reason:

The Ld. Counsel for the

petitioner to take fresh steps to effect service within four

weeks.

Item No.51

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Counter affidavit of the sole respondent of SLP(C) No.

23522/2014 is awaited. Be filed within four weeks' time, as

last opportunity.

List again on 14.10.2015.

(RACHNA GUPTA)
Registrar